

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 64 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2020

Name of the Company:

Swift Freight (India) Pvt Ltd
V/s
Shri Mittal Agritech Pvt Ltd

Section:

9 Insolvency and Bankruptcy Code, 2016

ORDER


Learned PCS Ms. Manju Mundra appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

Pleadings are complete.

Matter to appear for further consideration on 22.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 22nd day of September, 2020

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